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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I

beg to to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep State Waqf Board, Kavaratti, for the year 2018-2019 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep State Waqf Board, Kavaratti, for the year 2018-2019.

[Placed in Library, See No. LT 844/17/19]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Chandigarh Waqf Board, Chandigarh, for the year 2018-2019, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the

Chandigarh Waqf Board, Chandigarh, for the year
2018-2019.

[Placed in Library, See No. LT 845/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF POWER;
MINISTER OF STATE OF THE MINISTRY OF NEW AND
RENEWABLE ENERGY AND MINISTER OF STATE IN THE
MINISTRY OF SKILL DEVELOPMENT AND
ENTREPRENEURSHIP (SHRI R. K. SINGH):** I beg to lay on the
Table:-

(1) A copy each of the following papers (Hindi and English versions)
under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the
Power Finance Corporation Limited, New Delhi,
for the year 2018-2019.

(ii) Annual Report of the Power Finance Corporation
Limited, New Delhi, for the year 2018-2019,
alongwith Audited Accounts and comments of the
Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 846/17/19]

(b) (i) Review by the Government of the working of the
SJVN Limited, Shimla, for the year 2018-2019.

- (ii) Annual Report of the SJVN Limited, Shimla, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 847/17/19]

- (c) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2018-2019.
- (ii) Annual Report of the NHPC Limited, Faridabad, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 848/17/19]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the SJVN Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 849/17/19]

...(व्यवधान)

माननीय अध्यक्ष: माननीय सदस्य, आप अपने सदस्य को समझाएँ कि जब सभा पटल पर पत्र रखे जाते हैं, तो बीच में नहीं बोलते हैं ।

...(व्यवधान)

माननीय अध्यक्ष: प्रिवीलेज मोशन दिया है, प्रिवीलेज मोशन दिया है, आप बैठिए ।

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2018-2019.
- (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 850/17/19]

- (b) (i) Review by the Government of the working of the Hooghly Cochin Shipyard Limited, Kochi, for the year 2018-2019.
- (ii) Annual Report of the Hooghly Cochin Shipyard Limited, Kochi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 851/17/19]

- (c) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2018-2019.

- (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 852/17/19]

- (d) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2018-2019.
- (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 853/17/19]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2018-2019.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2018-2019, together with Audit Report thereon.

- (iv) A copy of the Review (Hindi and English

versions) on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 854/17/19]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Pension Fund Trust, Mumbai, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Pension Fund Trust, Mumbai, for the year 2018-2019.

[Placed in Library, See No. LT 855/17/19]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Trust, Gandhidham, for the year 2018-2019.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2018-2019, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the

Deendayal Port Trust, Gandhidham, for the year 2018-2019.

[Placed in Library, See No. LT 856/17/19]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2018-2019, together with Audit Report thereon.

[Placed in Library, See No. LT 857/17/19]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2018-2019.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2018-2019, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2018-2019.

[Placed in Library, See No. LT 858/17/19]

(7) A copy of Notification No. IMU/HQ/ADM/Notification/2019/I (Hindi and English versions) published in Gazette of India dated 30th September, 2019, regarding ordinances governing Administrative and Academic matters under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008.

[Placed in Library, See No. LT 859/17/19]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trust Act, 1963:-

)G.S.R.700(E) published in Gazette of India dated 30th September, 2019, approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

i) G.S.R.759(E) published in Gazette of India dated 4th October, 2019, approving the Paradip Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

ii) G.S.R.818(E) published in Gazette of India dated 31st October, 2019, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

v) G.S.R.628(E) published in Gazette of India dated 3rd September, 2019, approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

7) G.S.R.629(E) published in Gazette of India dated 3rd September, 2019, approving the Kolkata Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.

- i) G.S.R.630(E) published in Gazette of India dated 3rd September, 2019, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019.
- ii) G.S.R.631(E) published in Gazette of India dated 3rd September, 2019, approving the Mormugao Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2019

[Placed in Library, See No. LT 860/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GEN. (RETD.) V.K.SINGH): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-
 - (i) S.O.3108(E) published in Gazette of India dated 28th August, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
 - (ii) S.O.3109(E) published in Gazette of India dated 28th August, 2019, making certain amendments in the Notification No. S.O.3867(E) dated 8th December, 2017.
 - (iii) S.O.3203(E) published in Gazette of India dated 4th September, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
 - (iv) S.O.3725(E) published in Gazette of India dated 17th October, 2019, declaring Highway No. 703AA as new National Highways.

- (v) S.O.3959(E) published in Gazette of India dated 31st October, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (vi) S.O.3960(E) published in Gazette of India dated the 31st October, 2019, entrusting the stretches, mentioned therein, of new National Highway No. 911 to National Highways Authority of India in the State of Rajasthan.
- (vii) S.O.3961(E) published in Gazette of India dated the 31st October, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.
- (viii) S.O.3965(E) published in Gazette of India dated the 31st October, 2019, entrusting the stretches, mentioned therein, of new National Highway No. 753C to National Highways Authority of India in the State of Maharashtra.
- (ix) S.O.4006(E) published in Gazette of India dated the 6th November, 2019, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

[Placed in Library, See No. LT 861/17/19]

(2) A copy each of the following notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

The Motor Vehicles (High Security Registration Plates) Order, 2018 published in Notification No. S.O.6052(E) in Gazette of India dated 6th December, 2018.

(ii) S.O.6108(E) published in Gazette of India dated the 11th December, 2018, making certain amendments in the Notification No. S.O.1365(E) dated 13th December, 2004.

The Central Motor Vehicles (Fifteenth Amendment) Rules, 2018 published in Notification No. G.S.R. 1151(E) in Gazette of India dated 29th November, 2018.

The Central Motor Vehicles (Sixteenth Amendment) Rules, 2018 published in Notification No. G.S.R. 1162(E) in Gazette of India dated 4th December, 2018.

The Central Motor Vehicles (Seventeenth Amendment) Rules, 2018 published in Notification No. G.S.R. 1192(E) in Gazette of India dated 11th December, 2018.

The Central Motor Vehicles (Eighteenth Amendment) Rules, 2018 published in Notification No. G.S.R. 1225(E) in Gazette of India dated 20th December, 2018.

The Motor Vehicles (High Security Registration Plates) Amendment Order, 2018 published in Notification No. S.O.1018(E) in Gazette of India dated 25th February, 2019.

) The Central Motor Vehicles (First Amendment) Rules, 2019 published in Notification No. G.S.R.167(E) in Gazette of India dated 1st March,

2019.

The Central Motor Vehicles (Second Amendment) Rules, 2019 published in Notification No. G.S.R.174(E) in Gazette of India dated 1st March, 2019.

The Central Motor Vehicles (Third Amendment) Rules, 2019 published in Notification No. G.S.R.173(E) in Gazette of India dated 1st March, 2019.

(xi) S.O.1215(E) published in Gazette of India dated the 8th March, 2019, making certain amendments in the Notification No. S.O.443(E) dated 12th June, 1989.

) The Central Motor Vehicles (Third Amendment) Rules, 2019 published in Notification No. G.S.R.246(E) in Gazette of India dated 29th March, 2019.

) The Central Motor Vehicles (Fifth Amendment) Rules, 2019 published in Notification No. G.S.R.440(E) in Gazette of India dated 21st June, 2019.

) The Central Motor Vehicles (Sixth Amendment) Rules, 2019 published in Notification No. G.S.R.511(E) in Gazette of India dated 18th July, 2019.

The Central Motor Vehicles (Seventh Amendment) Rules, 2019 published in Notification No. G.S.R.547(E) in Gazette of India dated 1st August, 2019.

(xvi) S.O.3110(E) published in Gazette of India dated the 28th August, 2019, appointing the 1st day of September, 2019 as the date on which the provisions, mentioned therein, of the Motor Vehicles (Amendment) Act, 2019 shall come into force.

(xvii) S.O.3147(E) published in Gazette of India dated the 30th August, 2019, appointing the 1st day of September, 2019 as the date on which Section 1 of the Motor Vehicles (Amendment) Act, 2019 shall come into force.

ii) The Central Motor Vehicles (Eighth Amendment) Rules, 2019 published in Notification No. G.S.R.681(E) in Gazette of India dated 23rd September, 2019.

) The Central Motor Vehicles (Ninth Amendment) Rules, 2019 published in Notification No. G.S.R.807(E) in Gazette of India dated 24th October, 2019.

The Central Motor Vehicles (Tenth Amendment) Rules, 2019 published in Notification No. G.S.R.808(E) in Gazette of India dated 24th October, 2019.

) The Central Motor Vehicles (Eleventh Amendment) Rules, 2019 published in Notification No. G.S.R.806(E) in Gazette of India dated 24th October, 2019.

3. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT

862/17/19]

12.03 hrs

MESSAGE FROM RAJYA SABHA